

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.218/2016
RT NO.128/Chd/Hry/2017**

In the matter of:

Scheme of Reduction of Capital of:

Carrierbuilder.Com India Private Ltd.

...Petitioner Company.

Application under Sections 100 to 104 of the Companies Act, 1956.

Present: Mr.R.P.S.Khurana, Practicing Company Secretary for petitioner.
Ms.Amarpreet Kaur for Official Liquidator and on behalf of
Regional Director, New Delhi, Ministry of Corporate Affairs.

The Practising Company Secretary for petitioner seeks some more time for making compliance of the previous order. List the matter on 28.08.2017 and the compliance affidavit be filed at least three days before the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

July 19, 2017
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